Annexure-2

Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED; Date of commencement of CIRP:- 18/02/2021 List of creditors as on: 02/09/2021

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

									(1 Innount				
Sl.	Name	Deta	ils of		Det	tails of clain	n admitted		Amount of			claim und	Remarks
No.	of cre-	claim r	eceived						contingent				if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt claimed		of claim	of claim	claim covered related		share in		dues, that		tion	
		_		admitted		by	party?	CoC		may be			
						guarantee				set-off			
							NIL						

$Annexure-3\\Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED ; Date of commencement of CIRP:-18/02/2021$

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

													(1 milount i	111 ()
Sl. No.	Name of creditor	rec	of claim eeive	Details of claim admitted							Amou nt of	Amou nt of	nt of	Rem arks
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	Nat ure of clai m	Amount covered by secur -ity interest	Amount covered by guar antee	Whethe r related party?	% voting share in CoC	conti- ngent claim	mutual dues, that may be set-off	claim not admitt ed	claim under verific a- tion	, if any
	Mangalam Vanijya Private Limited	26/02/2021	93,23,52,778/-	92,51,80,067/-	Loan	92,51,80,067/-	92,51,80,067/-	No	97.63%	NIL				
														\vdash

Annexure – 4 Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED; Date of commencement of CIRP:18/02/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of		of claim	Details of claim admitted						Amount of	Amount	Amoun	Remar
No.	creditor	received								any mutual	of claim	t of	ks, if
		Date of	Amount	Amount	Nature of	Amount	Whether	% of	ngent	dues, that	not	claim	any
		receipt claimed		of claim	claim	covered by	related	Voting	claim	may be	admitte	under	
		-		admitted		guarantee	party?	share		set-off	d	verification	
								in					
								CoC					
01	My Temple Capital Advisors LLP	24/03/2021	2,80,41,732/-	2,25,00,000/-	Loan	NIL	NO	2.37%	NIL	NIL	NIL	NIL	